MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of as on February 10, 2022

(Amount in₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	Remarks, if any
1													
2													
3													